NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/69/2016

NAME OF THE PETITIONER(S)

: IVCRL Assits & Holdings Ltd & Another

NAME OF THE RESPONDENT(S)

: Chennai Water Desalination Ltd & 6 Others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
10	Promod NAIR	Coursel for Respondents No.	Time!
PR	XTKBHASKAR IYADARSHINI'N	Counsel for the 7th Respondent	Swella
KE	Archana los Thonyambale lann	Coursel for Petitioni	ball and the second sec

ORDER

Ms Archana, representing counsel for petitioner present. Ms Pravarshini, counsel for R2 to R6 and Ms N Priyadarshini, counsel for R4 present. Both the counsels reported that the matter is likely to be settled between the parties and prayed time for reporting the final outcome of the settlement talks. Time extended at their request. Put up on 23.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarin) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)